

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) No. 50 of 2020

IN THE MATTER OF:

Shankar Subramanya Bhat & Anr.

...Appellants

Versus

Star Cable Infonet Systems Pvt. Ltd.

& Ors.

...Respondents

Present:

For Appellant:- Ms. Vishakha Gupta, Advocates

For Respondent:-None

O R D E R

25.02.2020 At request of the Appellant side, stating that the Learned Senior Counsel is inconvenienced to appear Today, the matter is adjourned to **17th March, 2020.**

**[Justice Venugopal M.]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**